

12.00 NOON

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

Passed by Parliament and assented to by the President

SECRETARY-GENERAL: Madam, I lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Seventy-first Session of the Rajya Sabha and assented to by the President.

I. Notification of the Ministry of Home Affairs

II. Report of Justice Saikia Commission of Enquiry on Meham Incidents.

गृह मंत्रालय में उपमन्त्री (श्री रामलाल राही): महोदया, मैं श्री ए. ए. चव्हाण की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

I. राज्यपाल (परिलब्धिया, भत्ते और विशेषाधिकार) अधिनियम, 1982 की धारा 12 की उपधारा (3) के अधीन मध्य प्रदेश के राज्यपाल को 1993-94 के दौरान उपर्युक्त अधिनियम की अनुसूची II यात्रा व्यय के अधीन अतिरिक्त खर्चों को प्राधिकृत करने वाले गृह मंत्रालय की अधिसूचना विशेष आदेश 20/3/91—एम० एण्ड जी० दिनांक 19 अक्तूबर, 1994 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

II. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

(i) मेहम की घटनाओं की जांच के संबंध में न्यायाधीश सैकिया आयोग का प्रतिवेदन, प्रतिवेदन पर की गई कार्यवाही के ज्ञापन सहित।

(ii) उपर्युक्त प्रतिवेदन को सभा पटल पर रखने में हुए विलम्ब को स्पष्ट करने वाला ज्ञापन।

Administrative report and Accounts Trust for the year 1993-94.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Madam I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:

(i) (a) Fifteenth Annual Administration Report of Tuticorin Port Trust for the year 1993-94.

(b) Review by Government of the working of the above Port Trust.

(ii) (a) One hundred and fifteenth Annual Administration Report of Bombay Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(iii) (a) Annual Administration report of the Visakhapatnam Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(iv) (a) Annual Administration Report of the Jawaharlal Nehru Port Trust, Bombay, for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(v) (a) Annual Administration Report of the Cochin Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(vi) (a) Annual Administration Report of the Madras Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.